

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 124
(IB)-1367/PB/2018

IN THE MATTER OF:

ICICI Bank Ltd.

... Applicant/petitioner

v.

C & C Construction Ltd.

... Respondent

Order under Section 7 of IBC

Order delivered on 04.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner:

Mr. Susmit Pushkar, Mr. Srijan Singh, Advs.

For the respondent


Ms. Shivambika Sinha, Mr. Ayanbed Mitra, Ms. Ankita Sinha, Advs.

ORDER

CA-471(PB)/2019:-

Affidavit of service has not been filed. The needful shall be done within three days.

List for arguments on 11.04.2019.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)